

**HIGH COURT OF UTTARAKHAND, NAINITAL**  
**NOTIFICATION**

No. 221 /UHC/Stationery/2020

Dated: September 18, 2020

The Hon'ble High Court of Uttarakhand has been pleased to close the registry on 19.09.2020 & 26.09.2020 (both Saturdays) for sanitization of whole of the High Court premises, with further directions that in the event of any contingency/urgent work, concerned officers and staff may be called.

By order of the Hon'ble Court

Sd/-  
(Hira Singh Bonal)  
H.J.S.  
Registrar General

No. 4179 /UHC/ Stationery/2020

Dated: September 18, 2020

Copy forwarded for information and necessary action to:-

1. Secretary General, Supreme Court of India, New Delhi.
2. Joint Secretary, Ministry of Law & Justice, Jaisalmer House, Man Singh Road, New Delhi.
3. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
4. Secretary, Legislative and Parliamentary Affairs, Government of Uttarakhand, Vidhan Sabha, Dehradun.
5. P.P.S. to Hon'ble the Chief Justice.
6. P.S./ P.A to Hon'ble Judge with the request to place this notification for His Lordship's kind perusal.
7. Advocate General, Government Advocate / Chief Standing Counsel.
8. All the Registrar General of all High Courts.
9. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Nainital.
10. Member-Secretary, State Legal Services Authority, Nainital.
11. All District Judges, State Judiciary, Uttarakhand.
12. Principal Judge / Judges Family Courts, Almora , Dehradun, Vikas Nagar-Dehradun, Hardwar, Laksar-Haridwar, Haldwani-Nainital, Nainital, Pauri Garhwal, Kotdwar-Pauri Garhwal, Tehri Garhwal, & Udham Singh Nagar, Khatima-U.S. Nagar, Kashipur-U.S. Nagar.
13. Assistant Solicitor General, Union of India.
14. Additional Chief Standing Counsel, U.P.
15. President, High Court Bar Association, Nainital.
16. All the Registrars of the Court.
17. Joint Registrars of the Court.
18. All the Deputy Registrars/ Assistant Registrars/ Section Officers/ Librarian/ Protocol Officer.
19. Management Officer of the Court, with a direction to ensure complete sanitization.
20. Head P.S./ Head B.S. of the Court.
21. OIC/ NIC & System Analyst of the Court with the request to upload this Office Memorandum in the official website of High Court of Uttarakhand.
22. Dispensary, High Court of Uttarakhand.
23. Security Officer, High Court of Uttarakhand.
24. Joint Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee with the request to publish the notification in the next issue of the Gazette of Uttarakhand.
25. Guard File.
26. Notice Board.

(Shadab Bano)

H.J.S.  
Registrar (Inspection)